

12.10.2012

List revised. Nobody is present on behalf of the applicant, nor the applicant herself is present in person. Sri Pankaj Awasthi for Sri Rajendra Singh, counsel for respondents is present.

It appears that the applicant has lost interest in prosecuting this case. The O.A. is accordingly dismissed in default and for non-prosecution.

S.P.Singh

(S.P. Singh)
Member (A)

Girish/-

~~Copy to order~~
Dated 12-10-12
For Girish
17-10-12